

No.Civil Judge/JMIC/NHN/READER/2021 - 1033

Office of the Civil Judge-cum-Judicial Magistrate Ist
Class, Nahan, District Sirmaur, H.P.

Dated Nahan the May 06, 2021.

OFFICE ORDER

In compliance of Order No.HHC/RG/C-19/2020-61 dated 06th May, 2021 of the Hon'ble High Court of Himachal Pradesh, Shimla, with a view to the surge in the COVID-19 cases, it is ordered that this Court shall take up only cases of extreme urgency w.e.f. 07-05-2021 to 16-05-2021. In view of this it is ordered that case fixed w.e.f., 10-05-2021 to 15-05-2021 shall be taken up for effective hearing in the following manner:-

Civil and Criminal Cases fixed for	Civil Cases shall be taken up for effective hearing on	Criminal Cases shall be taken up for effective hearing on
10-05-2021	13-07-2021	02-08-2021
11-05-2021	14-07-2021	03-08-2021
12-05-2021	15-07-2021	04-08-2021
13-05-2021	16-07-2021	05-08-2021
15-05-2021	17-07-2021	06-08-2021

The Instructions and Standard Operating Procedure-SOPs issued from time to time shall remain in operation.

(Geetika Kapila)

Civil Judge-cum-JMIC,
Sirmaur District at Nahan,HP

Endst.No.Civil Judge/JMIC/NHN/READER/2021- 1033 Dated: 07-05-21

Copy for information and necessary action is forwarded to:

1. The learned District and Sessions Judge, Sirmaur District at Nahan for information, please.
2. The District Attorney, Nahan.
3. The President Bar Association, Nahan, Paonta Sahib, Rajgarh, Sarhan and Shillai.
4. The Assistant Programmer/System Assistant of this Division to upload the office order on the Court website.
5. The Reader and Ahlmads of this office.
6. Notice Board of this office

Geetika

Civil Judge-cum-JMIC,
Sirmaur District at Nahan,HP